

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNITED EQUITY PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	UNITED EQUITY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/01/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2009PTC186900
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11, LAIPAT NAGAR-IV, BASEMENT, RING ROAD, NEW DELHI - 110024
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23-SEPTEMBER-2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DEVINDER ARORA 1203, VIJAYA BUILDING 17, BARAKHAMBHA ROAD, CONNAUGHT PLACE, NEW DELHI 110001. dev_arora@hotmail.com Contact No. 9711405844 IBBI/IPA-002/IP-N00200/2017-2018/10586
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd OCTOBER-2019

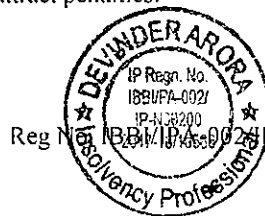
Notice is hereby given that the United Equity Private Limited has commenced voluntary liquidation on 23rd September, 2019

The stakeholders of United Equity Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd October, 2019 i.e. Wednesday, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.09.2019
Place: New Delhi



Devinder Arora
Liquidator

Reg No. IBBI/PA-002/IP-N00200/2017-2018/10586